

search Association, Calcutta, for the year 1990-91 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Jute Industries' Research Association, Calcutta, for the year 1990-91. [Placed in Library. See No. LT—1158/91]
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Carpet Export Promotion Council for the year 1990-91 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working the Carpet Export Promotion Council for the year 1990-91. [Placed in Library. See No. LT—1159/91]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Export Promotion Council of Handicrafts for the year 1990-91 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Export Promotion Council of Handicrafts for the year 1990-91. [Placed in Library. See No. LT—1160/91]

Review on the working and Annual Report of National Film Development Corporation India for 1990-91 etc.

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIA VYAS): Sir, on behalf of Shri Ajit Kumar Panja, Sir, I

beg to lay on the table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-
- (i) Review by the Government on the working of the National Film Development Corporation India for the year 1990-91.
- (ii) Annual Report of the National Film Development Corporation India for the year 1990-91 along with audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1161/91]
- (2) A statement (Hindi and English versions) (i) correcting the reply given on the 25th November, 1991 to unstarred Question No. 555 by Shri Arjun Singh Yadav and Shri Kashiram Rana, regarding Schemes for All India Radio and Doordarshan in Uttar Pradesh and Gujarat, and (ii) the reasons for delay in correcting the reply. [Placed in Library. See No. LT—1162/91]

Notifications under Major Port Trusts Act, 1963, etc.

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI M.O.H. FAROOK): Sir, on behalf of Shri Jagdish Tytler, I beg to lay on the table:-

- (1) A copy each of the following Notification (Hindi and English